

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2022 (WEDNESDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 39 of 2022 & I.A. No. 653 & 654 of 2022	Shakambari Consultants & Builders Vs. Deege Infracon Pvt. Ltd. & Ors.	Girirjapati Kaushal	Vikas Mehta Adith Nair Yahya Batatawala-R2 Anuj Deai-R1 & R3

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 811 of 2021	Ishwar Kewalramani & Ors. Vs. Earth Infrastructure Ltd. Through Resolution Professional & Ors.	Bhawani Gupta	Ashish Makheeja Akash Singhal-R1 Sandeep Bhuraria-R6
3.	Comp. App. (AT) No. 73 of 2020	Chawla & Choudhary Trading Company Pvt. Ltd. & Ors. Vs. Gulshan Kumar Chawla	Atul Sharma	U.K. Singhal Drishti Grover
4.	Comp. App. (AT) No. 82 of 2021	Lasa Supergenerics Ltd. Vs. Harishree Aromatics & Chmicals Pvt. Ltd.	CS Ashish O. Lalpuria	CS Jainisa Mehta
5.	Comp. App. (AT) No. 157 & 158 of 2021	Sita Ram Singhal Vs. The Registrar of Companies, NCT of Delhi, New Delhi	Pankaj Agarwal	Lata Sisodiya

For Hearing

6.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors. With	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee-CoC
7.	Comp. App. (AT) (Ins) No. 285 of 2020	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee-CoC

8.	Comp. App. (AT) (Ins) No. 149 of 2021	Chandra Prakash Jain Liquidator of Ardor Global Pvt. Ltd. Vs. Directorate of Enforcement Department of Revenue Ministry of Finance	Rajesh Srivastava	Bhagyodaya Mishra Zoheb Hossain Puru Jain
9.	Comp. App. (AT) (Ins) No. 863 of 2021	Balmer Lawrie & Co. Ltd. Vs. M/S Transafe Services Ltd. & Ors.	Shruti Agarwal	Udit Singh-R1 & R3 Nipun Gautam Yogesh
10.	Comp. App. (AT) No. 82 of 2022	Sheshmal Bhatia Vs. Shashikant Gangar & Ors. With	Harsh Kesharia	Anup Jain Khushboo S. Rajani- R2 Shaym Kapadia-R3 Anshul Rai-R4
11.	Comp. App. (AT) No. 83 of 2022	Arvind Manubhai Mehta Vs. Shashikant Gangar & Ors.	Pankaj Bathiya	Anoshak Davar Khushboo S. Rajani- R2 Hersh Keshria-R3 Anshul Rai-R4

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By order of Hon'ble Chairperson
-sd/-
Registrar